

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-731(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.04.2019.**

**NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP
India Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code,2016

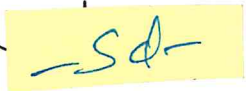
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

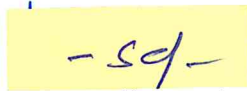
Present: Advocate for the Petitioner.

ORDER

Notice to the Corporate Debtor vide all modes including through the process of this Bench returnable on 16.04.2019 for arguments. Corporate Debtor be served through its Directors.

Affidavit of service be filed.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**